

## Madhya Pradesh Appropriation (No. 3) Act, 2013

## 25 of 2013

[30 July 2013]

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1. <u>Short title</u>

## Madhya Pradesh Appropriation (No. 3) Act, 2013

### 25 of 2013

# [30 July 2013]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Madhya Pradesh for the services of the Financial Year 2013-2014. Be it enacted by the Madhya Pradesh Legislature in the Sixty-fourth Year of the Republic of India as follows:--

\* Published in M.P. Rajpatra (Asadharan) dared 30-7-2013 Page 692(6).

#### 1. Short title :-

This Act may be called the Madhya Pradesh Appropriation (No. 3) Act, 2013.